**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**26. C.P.(IB)-4252(MB)/2019**

**CORAM:**
**SHRI SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022**

**NAME OF THE PARTIES:** **Rockym Optimor Pvt Ltd**
**V/s**
**La Mere Shoes Pvt Ltd**

**APPEARANCE :**

**FOR THE OPERATIONAL CREDITOR :** None present
**FOR THE CORPORATE DEBTOR :** None present

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **21.11.2022** for hearing.

**Sd/-** **Sd/-**
**SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH**
**Member (Technical)** **Member (Judicial)**
23.09.2022
*ANKIT*